

**IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, KOLKATA**  
**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER**  
**AND**  
**SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

**Miscellaneous Application No.03/KOL/2026**

(Arising out of ITA No.1234/Kol/2025)

(निर्धारण वर्ष /Assessment Year : 2008-2009)

<b>Blackberry Vyapaar Pvt. Ltd.,</b> 156/30 B.T. Road, Ground Floor Kolkata, West Bengal-700108	Vs	<b>ITO, Ward-6(1), Kolkata</b>
<b>PAN No. : AADCB 3718 L</b>		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)
निर्धारिती की ओर से /Assessee by	:	Shri Abhishek Bansal, AR
राजस्व की ओर से /Revenue by	:	Shri S.B.Chakraborty, Sr.DR
सुनवाई की तारीख / <b>Date of Hearing</b>	:	06/02/2026
घोषणा की तारीख/ <b>Date of Pronouncement</b>	:	06/02/2026

**आदेश / ORDER**

**Per Rakesh Mishra, AM:**

This miscellaneous application is filed by the assessee for recalling of the order passed by the Tribunal dated 24.07.2025.

2. As it is noticed that the appeal of the assessee has been dismissed ex-parte, therefore, in view of Rule 24 of ITAT Rules,1963, order dated 24.07.2025 is recalled and appeal of the assessee is restored to its original number. The Registry is directed to post the appeal for hearing in regular course.

3. In the result, miscellaneous application of the assessee is allowed.

Order dictated and pronounced in the open court on 06/02/2026.

Sd/-  
**(GEORGE MATHAN)**

न्यायिक सदस्य / JUDICIAL MEMBER

Sd/-  
**(RAKESH MISHRA)**

लेखा सदस्य/ ACCOUNTANT MEMBER

**कोलकाता** Kolkata; दिनांक Dated 06/02/2026

*Prakash Kumar Mishra, Sr.P.S.*

**आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant-
2. प्रत्यर्थी / The Respondent-
3. आयकर आयुक्त(अपील) / The CIT(A),
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, कोलकाता / DR,  
ITAT, Kolkata
6. गार्ड फाईल / Guard file.

सत्यापित प्रति //True Copy//

आदेशानुसार/ BY ORDER,

(Assistant Registrar)  
Income Tax Appellate Tribunal, Kolkata